

ITEM NO.40

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3695/2024

JAGDISH MOHAN

Appellant(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

IA No. 79264/2023 - EXEMPTION FROM FILING O.T.)

Date : 14-11-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Anita Tripathi, Adv.
Ms. K. R. Chitra, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Harshita Raghuvanshi, Adv.
Ms. Pallavi Kumari, Adv.
Ms. Pooja Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 are duly represented.

Ld. Counsel sought time to file counter affidavit on behalf of Respondent No.1 (State of U.P.) Four weeks time is granted to file the same.

Original record of the High Court and Trial Court has not been received yet.

Let reminder be issued.

List again on 8.4.2025.

SUJATA SINGH
Registrar

MG